

(2023) 04 ITAT CK 0022

Income Tax Appellate Tribunal (Delhi F Bench)

Case No: Income Tax Appeal No. 1804/DEL/2016

M/S Shiv Naresh Sports Pvt. Ltd.

APPELLANT

Vs

Asst. CIT

RESPONDENT

Date of Decision: April 10, 2023

Acts Referred:

- Income Tax Act, 1961 - Section 132, 143(3), 153A, 154

Hon'ble Judges: Challa Nagendra Prasad, J; Anadee Nath Misshra, (AM)

Bench: Division Bench

Advocate: Mormukut, T. Kipgen

Final Decision: Dismissed

Judgement